

Title: Need to take action to repair or construct a new railway underbridge constructed at Haveri.

SHRI B.M. MENSINKAI (DHARWARD SOUTH): Mr. Chairman, Sir, a railway underbridge was constructed at Haveri, which is a district headquarter, while converting the railway line from metre gauge to broad gauge. But the underbridge is not constructed as per the design because the contractor has done some mischief. It is not possible for the people to walk through that underbridge. This is in the State Highway and so, even vehicles are not going in the normal way. There is a dangerous portion in that underbridge and people cannot walk through that bridge. Even for going to the APMC Yard which is on the opposite side, people have to take permission from the railway authorities to go through the railway station. Therefore, I urge the Minister of Railways to take immediate action to either repair the defective underbridge or construct a new underbridge there.

सभापति महोदय: सदन की राय हो तो विधायी कार्य लिया जाए।

प्रो. अजित कुमार मेहता (समस्तीपुर) : मुझे कब मौका देंगे? मैंने विशेषाधिकार हनन की सूचना दी थी।

सभापति महोदय: आपकी जो कोल एंड शकधर की क्लाज है, माननीय अध्यक्ष को दिखा दें।

प्रो. अजित कुमार मेहता : उसमें कहा गया है कि किसी सांसद को गिरफ्तार किया जाता है तो वह विशेषाधिकार हनन का मामला बनता है। इसके बारे में मैंने आपको सूचना दी है। इस पर शीघ्र से शीघ्र फैसला किया जाए। बिहार में सी.बी.आई. की डेज़ीगनेटेड कोर्ट ने संसद सदस्य लालू प्रसाद जी को न्यायिक हिरासत में रखने का आदेश दिया है। वह विशेषाधिकार हनन का मामला है। उसे शीघ्र से शीघ्र विशेषाधिकार समिति को सौंपा जाना चाहिए।

13.50 hrs.

The Lok Sabha then adjourned for Lunch till thirty minutes past Fourteen of the clock.

14.39 hrs.

Lok Sabha reassembled after lunch at thirty nine minutes past fourteen of the clock.

(Shri Raghuvansh Prasad Singh in the Chair)

सभापति महोदय : अब सदन की कार्यवाही शुरू की जाती है। अब विधायी कार्य लिए जायेंगे।